NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 120(ND)14 CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA

HON'BLE MEMBER (T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE COMPANY: M/s. Sh. Nimit Kasliwal V/s. M/s. MGM Stone Aggregates Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: For Petitioner (s): Mr. Shivam Chanana, Advocate

For Respondent (s): None.

Order

Request for adjournment is being made on behalf of the petitioner. None is present on behalf of the respondents perhaps in view of the Raksha Bandhan. Adjourned to 24th October 2017 for final arguments.

[S.K. MOHAPATRA] MEMBER [T]

(Shipra Mittal)

[INA MALHOTRA] MEMBER [J]